## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 108/397-398/NCLT/AHM/2016 (New) CP No. 76/397-398/CLB/MB/2015 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.05.2017

Name of the Company:

Pinakin Kharwar

V/s.

Nagina Processors Pvt. Ltd.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) **DESIGNATION** REPRESENTATION

**SIGNATURE** 

DIGIREM R. DAVE

PUS

Rospondents

2. C.Swygnowayana Advocap Poplioner E. Smygannay

**ORDER** 

Learned Advocate Mr. S. Suryanarayanan present for Petitioner. Learned PCS Mr. Dhiren Dave present for Respondents.

Written submissions filed by the petitioner in TP 108/2016 and TP 109/2016.

Combined written submissions filed by Respondents in TP 108/2016 and TP 109/2016.

For verification of record.

List the matter on 19.05.2017

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 12th day of May, 2017.